

MR. SPEAKER : Aren't you a lawyer?

(Interruptions)

SHRI AMAL DATTA : This is how poor people are being cheated.

(Interruptions)

MR. SPEAKER : When you break the rules, you are as good as...what should I say? I will not say that, but you break the rules. You have made the rules. Have I made the rules?

(Interruptions)

MR. SPEAKER : Mr. Amal Datta, will you answer me one question? Have I made the rules or have you made the rules?

SHRI AMAL DATTA : Rules have been made by the House.

MR. SPEAKER : Why don't you comply with them. When I am at your disposal, why have you to do like this? I will do it—but in a proper manner, not like this. And I am not going to allow like this.

SHRI AMAL DATTA : This has come out. A class IV employee gets this kind of wheat...(Interruptions)**

[Translation]

MR. SPEAKER : You are not ashamed of this.

[English]

Not allowed. This man is irresponsible.

SHRI AMAL DATTA : Not at all irresponsible. Who is irresponsible? They are irresponsible.

MR. SPEAKER : If you want to make them realise that they are irresponsible, you come in a proper manner and I will get it done, but not like this.

SHRI AMAL DATTA : What is the manner?

MR. SPEAKER : You know the rules. You are such an educated man. All the time you are doing like this. What is this? You are doing something which is illegal.

(Interruptions)

MR. SPEAKER : I will do it in a proper manner, not like this.

(Interruptions)

MR. SPEAKER : This man is absolutely irresponsible. I will do it in a proper manner, not like this.

SHRI AMAL DATTA : You ask the Minister to make an enquiry.

MR. SPEAKER : I will ask him but in a proper manner, not like this.

SHRI AMAL DATTA : What is wrong with this? This wheat has been supplied by the Government.

MR. SPEAKER : He is so irresponsible; he is incorrigible. Shri Janardhana Poojary.

Papers laid.

12.06 hrs.

PAPERS LAID ON THE TABLE—

Contd.

[English]

Notification under Estate duty Act.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI D.K. GADHVI) : On behalf of Shri Janardhana Poojary, I beg to lay on the Table a copy of Notification No. G.S.R. 934 (Hindi and English versions) published in Gazette of India dated the 1st November, 1986 regarding exemption to any property of a deceased person which has vested in the State Government of Kerala by virtue of the Kerala Land Reforms

Act, 1953 and the Kerala Private Forests (Vesting and Assignment) Act, 1971 from the payment of estate duty under sub-section (2) of section 33 of the Estate Duty Act, 1953. [Placed in Library, See No. LT—3244/86.]

Annual Report of and statement re : Review on the Physical Research Laboratory, Ahmedabad for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 1985-86 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Physical Research Laboratory, Ahmedabad, for the year 1985-86. [Placed in Library. See No. LT—3245/86.]

[Translation]

Annual Report etc. of Central Board for the Prevention and Control of Water Pollution, New Delhi for 1985-86

THE MINISTER OF ENVIRONMENT AND FOREST (SHRI BHAJAN LAL) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1985-86 under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1985-86 together with Audit Report thereon, under sub-section (6) of section 40 of the Water (Prevention and Control of Pollution) Act, 1974.

- (3) A statement (Hindi and English versions) regarding Review by the Government on the working of Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1985-86. [Placed in Library. See No. LT—3246/86]

12.07 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Statements showing action taken by Government on Recommendations

SHRI E. AYYAPU REDDY (Kurnool): I beg to lay on the Table English and Hindi versions of the following statements :—

- (1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 23rd Report (7th Lok Sabha) on Import of Wheel Sets.
- (2) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 117 Report (7th Lok Sabha) on Delay in Development and manufacture of an aircraft and manufacture of defective cartridge cases for an ammunition.
- (3) Statement showing action taken by Government on the recommendations contained in Chapter I and